

(b) what is the number of jute-trading concerns which operate in Tripura but do not pay any income tax through the income tax department in Tripura;

(c) whether in assessing income tax of those who pay income tax at Calcutta, the income tax officer consults as per rules the income tax officer of Tripura; and

(d) if not, the reasons therefor?

The Minister of Finance (Shri Morarji Desai): (a) Two.

(b) Thirteen.

(c) and (d). This is not a matter regulated by any rule. If the assessing Income-Tax Officer is not satisfied with the accounts produced before him by the assessee the other concerned Income-tax Officers are consulted in the matter.

Military Training Centre in Panjalankvrichi, Tinnevely

3100. Shri Balakrishnan: Will the Minister of Defence be pleased to state:

(a) whether there is any proposal under consideration of Government to start a military training centre in Panjalankvrichi village of Tinnevely district to preserve the memory of first freedom movement started by Kaddappomman; and

(b) if so, whether any preliminary steps have been taken to start the centre?

The Minister of Defence (Shri Krishna Menon): (a) No, Sir.

(b) Does not arise.

Rourkela Township Quarters

3101. Shri Munzni: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the number of quarters in the township of Rourkela and the number of quarters which have developed cracks recently; and

(b) when Government propose to rebuild them?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) and (b). Out of 8872 quarters built so far, 413 quarters developed cracks due to soil conditions. The cracks in the buildings were not of such a nature as to necessitate re-building. As and when cracks were noticed, necessary repairs were carried out.

Pay Scales of Employees of M.E.S., Delhi area

3102. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that there are some cases in M.E.S., Delhi area where fixation of pay in the revised scales according to recommendations of the First Pay Commission has not so far been completed; and

(b) if so, how the Ministry propose to fix the pay of such affected employees in the light of the Second Pay Commission recommendations and stop the recoveries from the employees due to non-fixation of pay?

The Minister of State in the Ministry of Defence (Shri Raghuramalah):

(a) and (b). The information is being collected and will be laid on the table of the Lok Sabha.

Pay Scales of Employees of M.F.S., Delhi Area

3103. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that fixation of pay in the revised scales has not so far been done in respect of industrial and non-industrial employees of M.E.S., Delhi Area and the arrears have not so far been paid; and

(b) if so, what steps Ministry propose to take to expedite the same?

The Minister of State in the Ministry of Defence (Shri Raghuramalah):

(a) and (b). The information is being collected and will be laid on the table of the House